

DIVISION BENCH
COURT - II

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/60(KB)2024
IN
C.A.(CAA)/16(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	ASHIAN OILS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Ms. Meenakshi Manot, Adv.] For Petitioner
Mr. Arun Kumar Mishra, Adv.

ORDER

1. Ld. Counsel for Petitioner present.
2. **C.P.(CAA)/60(KB)2024**
 - a) Report from the office of Regional Director, Eastern Region, MCA be filed in the meantime, if not already filed earlier.
 - a. Post this matter on **01.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PH